

(b) whether there is any proposal under consideration of the Government to declare Gurukul Kangri University as a Central University;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE)

(KUMARI SELJA): (a) Central Universities are set up by Acts of Parliament. No guidelines have been formulated by the Government or the UGC for declaring any University as a Central University.

(b) No, Sir.

(c) and (d). Do not arise.

[English]

#### **Building for Kendriya Vidyalaya**

4746. SHRI DIGVIJAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct building for Kendriya Vidyalaya at Rajgarh, Madhya Pradesh;

(b) if so, the details thereof and the amount sanctioned and released so far; and

(c) the time by which it is likely to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) Yes, Sir.

(b) and (c). The construction work of

permanent school building at Kendriya Vidyalaya, Rajgarh, has already been entrusted to Central Public Works Department. Preliminary drawings and estimate are awaited from Central Public Works Department.

#### **Financial Assistance to Cultural Organisations**

4747. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the procedure prescribed for monitoring proper utilisation of the assistance provided to cultural organisations;

(b) whether the Government have conducted the audit of all such organisations; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) The General Financial Rules prescribe the procedure for monitoring proper utilisation of the assistance provided to Cultural Organisations.

(b) and (c). The Government itself does not conduct Audit of all such Organisations but the books of the recipient organisations are open to audit by Comptroller Auditor General of India.

#### **Civic Facilities to Slum Dwellers in Bombay**

4748. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Mahar-

ashtra have requested the Railways for giving no objection certificate to provide basic civic amenities to slum dwellers living on railway land in Greater Bombay;

(b) if so, whether his Ministry propose to give the no objection certificate in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). The State Government of Maharashtra has been advised in the past that Railways can consider the proposal for grant of No Objection Certificate for provision of civic amenities to the slum dwellers on railway land falling outside the safety zone, only if the State Government first clears the hutment dwellers from the safety zone and constructs boundary wall, where warranted, to isolate the safety zone from the rest of the railway land.

[Translation]

### Compulsory Education

4749. SHRI TEJSINGH RAO  
BHONSLE :  
SHRI GAYA PRASAD KORI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to launch any scheme to make education compulsory in the country;

(b) if so, the details thereof; and

(c) the names of States where education has been declared compulsory?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

(c) Following States have Acts making primary education compulsory.

### States

- (1) Assam
- (2) Andhra Pradesh
- (3) Bihar
- (4) Gujarat
- (5) Haryana
- (6) Jammu & Kashmir
- (7) Karnataka
- (8) Madhya Pradesh
- (9) Maharashtra
- (10) Punjab
- (11) Rajasthan
- (12) Tamil Nadu
- (13) Kerala
- (14) West Bengal.

[English]

### Halt of Nellore Express at Dindigul

4750. SHRI C. SREENIVAASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether stoppage of Nellore Express